

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA no.1341/89.

New Delhi, this the 25th day of April, 1994.

SHRI J.P.SHARMA, MEMBER(J).
SHRI B.K. SINGH, MEMBER(A).

Shri Rijak Ram, S/o Late Shri Faqir Chand,
aged about 41 years, working as LDC in the
office of Central Translation Bureau,
New Delhi, R/o 634, Chirag Delhi,
New Delhi-110017.

...Applicant

By advocate : Shri Mahesh Srivastava.

Versus

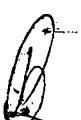
1. Union of India, through Secretary,
Department of Official Language,
North Block, New Delhi.
2. Director, Central Translation Bureau,
Paryavaran Bhawan, 8th Floor, C.G.O.Complex,
Lodhi Road, New Delhi-110003. ...Respondents

By advocate : Shri B.K.Agarwal.

ORDER (ORAL)

SHRI J.P.SHARMA :

When the case was taken up, Shri Mahesh Srivastava informs the Tribunal that he got an information from reliable source closed to the applicant that the applicant has since expired. Since the relief claimed by the applicant was regarding service matter concerning his seniority and a direction to the respondents to allow him to take the written and ^{the relief prayed for} typing test, no more survives to the legal representatives of the deceased, the application, therefore, abates and as such is dismissed, without costs.


(B.K.SINGH).
MEMBER(A)


(J.P.SHARMA)
MEMBER(J)

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